

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1380 of 2019**

**IN THE MATTER OF:**

**Amit Katyal**

**...Appellant**

**Versus**

**Meera Ahuja & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Ms. Bina Gupta, Ms. Sheena Taqui, Mr. Kshitij Vaibhav and Mr. Saurana Dubey, Advocates**

**For Respondents :**

**Mr. Lokesh Bhola and Mr. Karan Grover, Advocates for 1<sup>st</sup> and 2<sup>nd</sup> Respondent**

**O R D E R**

**13.01.2020** Place the case 'for orders' on **20<sup>th</sup> January, 2020** before the 1<sup>st</sup> Bench. The Appeal may be disposed of on the next date.

Until further orders, the interim order passed on 29<sup>th</sup> November, 2019 shall continue.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

/ns/sk